



ROC.NO.7998/2016-B.SPL.

Sir / Madam,

SUB: COMPETITION COMMISSION OF INDIA – Filling up of 01 post of Additional Director General and 03 posts of Joint Director General in Competition Commission of India on deputation basis – Willingness from the eligible officers – **Called for – Regarding.**

REF: Office Memorandum F.No.A-12011/1/2016-HR, dated 30.09.2016 from the Deputy Director (HR), Competition Commission of India, 3rd Floor, HT House, K.G. Marg, New Delhi – 110 001.

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I am to state that in the letter received from Deputy Director (HR), Competition Commission of India, New Delhi, it is informed that applications are invited in the prescribed format in triplicate from the eligible officers to fill up the posts of Additional Director General and Joint Director General on deputation basis in Competition Commission of India. The letter received in the above regard, along with its enclosures were placed in the High Court's Web site i.e., <http://hc.tap.nic.in>.

As directed, I am to request you to circulate the same among the Judicial Officers, working in your District / Unit and that the Officers, who are eligible may download the copy of above said letter along with its enclosures from the High Court's Web Site and submit their willingness applications (In original), directly to the High Court, on or before **29.10.2016** by **Speed post or any other source.**

Yours faithfully

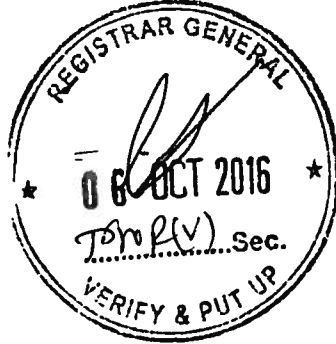
REGISTRAR (VIGILANCE)

To

1. The Chief Judge, City Civil Court, Hyderabad.
2. The Metropolitan Sessions Judge, Hyderabad.
3. The Chief Judge, City Small Causes Court, Hyderabad.
4. **THE PRL. DISTRICT AND SESSIONS JUDGES:**
Adilabad, Anantapur, Chittoor, Cuddapah, East Godavari at Rajahmundry, Guntur, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District at L.B.Nagar, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.
5. The Registrar (I.T.-cum-Central Project Co-ordinator), High Court of Judicature at Hyderabad. (with a request to upload the letter of the Deputy Director (HR), Competition Commission of India, New Delhi, along with its enclosures in the High Court's Official website.)



सत्यमेव जयते



Fair Competition for Greater Good
Competition Commission of India
3rd Floor, HT House, K.G. Marg, New Delhi-110001
Tele. No.011-23473600, Fax: 011-23704686.

F. No. A-12011/01/2016-HR

Dated: 30th September, 2016

OFFICE MEMORANDUM

Subject: Filling up of posts in the office of Director General, CCI on deputation basis

The Competition Commission of India (CCI) on behalf of the Ministry of Corporate Affairs invites applications for filling up of various posts, as mentioned below, on deputation on foreign service basis in the O/o.DG, CCI. The details of the posts along with eligibility criteria, educational qualification/experience etc. required for each category of posts is given in the enclosed Annexure-I and Annexure-II.

S. No.	Name of posts	No. of posts	Pay Band & Grade Pay (Pre-revised)
A. Professional Staff:			
1.	Additional Director General	01	Rs.37,400 – 67,000 + Rs.8,900
2.	Joint Director General	03	Rs.37,400 – 67,000 + Rs.8,700
3.	Deputy Director General	16	Rs.15,600 – 39,100 + Rs.7,600
B. Support Staff:			
1.	Deputy Director General	01	Rs.15,600 – 39,100 + Rs.7,600
2.	Assistant Director General	03	Rs.15,600 – 39,100 + Rs.6,600

@ The vacancies are liable to change without notice.

2. Applicants must be employees of Central or State Governments, Governments Companies or Autonomous Bodies or Regulatory Authorities or Universities or Academic or Research or Judicial Institutions etc. of Central/State Governments.
3. The appointment will be made on deputation basis initially for a period of three years, which can be extended up to five years, and will be governed by the instructions issued by DOPT vide OM No.6/8/2009-Estt.(Pay II) dated 17.06.2010, as amended from time to time. The maximum age limit for appointment on deputation basis shall be not exceeding 56 years as on the closing date of receipt of applications by CCI. The Commission reserves the right not to fill up any or all the above vacancies.
4. Apart from basic pay and grade pay, the posts carry DA, HRA and Transport Allowance etc. as per the rates applicable to the Central Government employees from time to time. The fixation of pay/deputation (duty) allowance shall be governed by instructions issued by DOP&T from time to time. Medical reimbursement is admissible as per the CCI service rules. This is in lieu of CGHS benefits which are not admissible to the employees of the office of DG, CCI. The DG's office in CCI is an eligible office for allotment/retention of Govt. accommodation from General Pool. The office of DG, CCI is situated at Bhikaji Cama Place, New Delhi-110066.
5. The application in the prescribed Pro-forma, (Annexure-III) complete in all respects may be sent to the undersigned at the address indicated above, through proper channel, latest by **11th November, 2016**.
6. This may kindly be given wide publicity.

(Vijay Malhotra)
Deputy Director (HR)

Encl: As above

To

1. The Secretary, Ministry of Corporate Affairs, 5th Floor, A-Wing, Shastri Bhawan, New Delhi.
2. The Director (CS), Deptt. of Personnel & Training, North Block, New Delhi-110001 with the request to get this O.M. placed on the DOPT website.
3. All the Ministries/Departments/Organizations of the Government of India/Universities/ Research Institutions/ High Courts/ Supreme Court/ Autonomous/ Statutory Bodies, etc. as per list.

Eligibility criteria for selection/appointment on deputation basis – Professional Staff

Sl. No	Name of Post & Pay Band and Grade Pay	Qualification/Requirements	No. of Posts
1.	Additional Director General PB-4 + GP Rs.8900/-	<p>Essential:</p> <p>1) Officers of the All India Services or Central Civil Services Group 'A' or Autonomous Organizations or Regulatory Authorities or Universities or Academic or Research Institutions etc. and</p> <p>2) (a) Working in analogous post or grade; or (b) one year experience in Grade Pay of Rs.8700; or (c) five years in Grade Pay of Rs.7600 or equivalent; and</p> <p>3) Having experience in investigation/ 'enforcement' of any economic/ regulatory law dealing with regulation/ investigation.</p> <p>Desirable:</p> <p>1. Bachelor's degree in Law/ Economics/ Commerce/ Business Administration with finance & accounts/ CA/CS/Cost Accountant or any equivalent degree considered useful by the Selection Committee.</p> <p>2. Experience in Competition Law/Matters.</p>	01
2.	Joint Director General PB-4 + GP Rs.8700/-	<p>Essential:</p> <p>1) Officers of the All India Services or Central Civil Services Group 'A' or Autonomous Organizations or Regulatory Authorities or Universities or Academic or Research Institutions etc. and</p> <p>2) (a) Working in analogous post or grade; or (b) having three years' experience in Grade Pay of Rs.7600; or or (c) six years' combined service in Grade Pay of Rs.7600 and Grade Pay of Rs.6600, of which at least two years' service in Grade Pay of Rs.7600; or (d) eight years' service in GP Rs.6600/- or equivalent; and</p> <p>3) Having experience in investigation under any economic law such as Income Tax, Customs, enforcement etc. dealing with investigation or gathering of intelligence.</p> <p>Desirable:</p> <p>1. Bachelor's degree in Law/ Economics/ Commerce/ Business Administration with finance & accounts/ CA/CS/Cost Accountant or any equivalent degree considered useful by the Selection Committee.</p> <p>2. Experience in Competition Law/Matters.</p>	03

3.	Deputy Director General PB-3 + GP Rs.7600/-	<p>Essential:</p> <ol style="list-style-type: none">1) Officers of the All India Services or Central Civil Services Group 'A' or Autonomous Organizations or Regulatory Authorities or Universities or Academic or Research Institutions etc. and2) (a) Working in analogous post or grade; or (b) four years' experience in Grade Pay of Rs.6600 or equivalent; or (c) having a combined service of six years in Grade Pay of Rs.6600 and 5400, of which at least two years in the Grade Pay of Rs.6600; or (d) eight years' experience in Grade Pay of Rs.5400; and3) Having experience in investigation under any economic law such as Income Tax, Customs, enforcement etc. dealing with investigation or gathering of intelligence. <p>Desirable:</p> <ol style="list-style-type: none">1. Bachelor's degree in Law/ Economics/ Commerce/ Business Administration with finance & accounts/ CA/CS/Cost Accountant or any equivalent degree considered useful by the Selection Committee.2. Experience in Competition Law/Matters.	16
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Eligibility criteria for selection/appointment on deputation basis – Support Staff

1.	Deputy Director General (Corporate Services) PB-3 + GP Rs.7600/-	Essential: 1) Officers having Bachelor's Degree or equivalent in any discipline from a recognized university and 2) (a) Working in analogous post/grade; or (b) five years' experience in Grade Pay of Rs.6600 or equivalent in the relevant filed (Establishment/ Personnel Management / Secretarial Practices/ Administration). Desirable: Higher qualification and experience will be given preference.	01
2.	Asstt. Director General (Corporate Services) PB-3 + GP Rs.6600/-	Essential: 1) Officers having Bachelor's Degree or equivalent in any discipline from a recognized university and 2) (a) Working in analogous post/grade; or (b) five years' experience in Grade Pay of Rs.5400; or (c) six years in the grade pay of Rs.4800; or (d) seven years in the grade pay of Rs.4600; or (e) ten years in the grade pay of Rs.4200 or equivalent in the relevant field (Establishment/ Personal Management/ Secretarial Practices/ Administration). Desirable: Higher Qualification and experience will be given preference.	03

ANNEXURE - III

FORMAT OF APPLICATION

Attested copy of
passport
photograph to be
pasted

1.	Name in Full (IN BLOCK LETTERS)					
2.	Post Applied For (Separate applications are to be sent for different posts)					
3.	Date of Birth (DD/MM/YYYY)					
4.	Date of superannuation (DD/MM/YYYY)					
5.	Service to which you belong					
6.	Office address with Telephone No.					
7.	Residential Address with Telephone No.					
8.	Present post held, along with present Basic Pay with Pay Scale/Pay Band and Grade Pay of the post held					
9.	Educational Qualification (Matric onwards):					
	Exam Passed	Name of University / Institute / Board	Year of Passing	Duration of Course	Subjects	Percentage of Marks (Mention Distinction, if any)

10.	Please state clearly whether in the light of entries made below, you met the requisite Essential Educational and other qualifications required for the post are satisfied (If any qualification has been treated as equivalent to the one prescribed in the rule, state the authority for the same)						
Qualification/Experience required			Qualification/Experience possessed by				
Essential:			Essential:				
A) Qualification			A) Qualification				
B) Experience			B) Experience				
Desirable			Desirable				
A) Qualification			A) Qualification				
B) Experience			B) Experience				
11.	Details of employment in chronological order) If needed, enclose a separate sheet duly authenticated by your signature in the format given below):						
	Name of Office/ Instt./ Organisations	Post Held (Designation)	Period of service		Nature of Appointment (Regular/ Ad-hoc/ Deputation)	Scale of Pay/ Pay Band and Grade Pay#	Nature of Duties
			From	To			
12.	Details of experience in chronological order, if any, of handling investigation/ 'enforcement' of any economic/regulatory law dealing with regulation/investigation and experience in Competition Law/Matters (Mention the name of the Economic Laws etc. & specify number of years of such experience):						
13.	Nature of present employment i.e. Permanent / Ad-hoc / Temporary)						

14.	In case the present employment is held on deputation, please state: a) The date of initial appointment. b) Period of appointment with address c) Name of the parent office /organisation.	
15.	Details of training undergone:	
16.	Details of proficiency in computer:	
17.	Any other information, applicant wants to furnish:	
18.	Please state briefly how you find yourself best suitable for the post applied for:	

Applicants not holding the post in the Pay Band / Grade Pay pertaining to Central Government should indicated the equivalence of the pay scale viz-a-viz the Central Government's pay scales.

I have carefully gone through the vacancy circular / advertisement and I am well aware that the Curriculum Vitae duly supported by documents submitted by me will also be assessed by the Selection Committee at the time of selection for the post. It is also certified that the information furnished above is correct and true to the best of my knowledge. In the event of my selection I shall abide by the terms and conditions of services attached to the post.

Place:-

Date:-

(Signature)

Name: _____

(Certificate to be furnished by the Employer/Head of office/ Forwarding authority)

Certified that the information/details provided in the above application by the applicant are true and correct as per the facts available on records. He/she possesses educational qualifications and experience mentioned in vacancy circular. If selected, he/she will be relieved immediately.

2. It is also certified:-

- (i) That there is no vigilance / disciplinary case or criminal case pending or contemplated against Shri / Smt./Ms. _____
- (ii) That his / her integrity is certified
- (iii) That his / her CR / APAR dossier in original is enclosed / photocopies of the ACRs/APAR for the last five years duly attested by an officer of the rank of Under Secretary to the Govt. of India or above, are enclosed.
- (iv) That no major / minor penalty has been imposed on him / her during that last ten years or A list of major / minor penalties imposed on him / her during the last ten years is enclosed (as the case may be).
- (v) That the cadre controlling authority has no objection to the consideration of the applicant for the post mentioned in this advertisement

Signature _____

Name and Designation _____

Tel. No. _____

Office Seal

Place :

Date :

List of enclosures:

- 1.
- 2.
- 3.
- 4.
- 5.

